

Posts against which appointed	Number of persons appointed	Date from which appointed
Lower Division Clerks belonging to Central Secretariat Clerical Service Cadre	2	One with effect from 31.12.1976 and the other from 22.6.1977
Hindi Typists	2	21.11.1986
Language Typist	1	1.2.1987
Lower Division Clerks (not belonging to CSCS Cadre)	2	One with effect from 22.12.1983 and the other from 4.7.1984

(c) The services of 2 Lower Division Clerks recruited against the posts belonging to Central Sectt. Clerical Service Cadre were terminated w.e.f. 31.5.1984 as the incumbents concerned did not qualify the Special Examination conducted for their regularisation.

(d) (i) Four Lower Division Clerks were appointed on ad-hoc basis due to non-availability of adequate number of qualified candidates for regular appointment.

(ii) Two Hindi Typists were appointed on ad-hoc basis against vacancies caused due to deputation of the regular 2 Hindi Typists.

(iii) One Language Typist was appointed on ad-hoc basis due to resignation of the regular incumbent and pending filling up of the post on a regular basis.

Crop Insurance

1822. SHRIMATI MEIRA KUMAR :
SHRI SUBHASH YADAV :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any proposal under the consideration of Government to make crop insurance compulsory, automatic and at reasonable rates;

(b) whether there is any proposal under consideration to exempt the farmers from payment of insurance/premium also or to subsidise it out from any fund; and

(c) if not, the reasons therefor ?

THE MINISTER OF AGRICULTURE
(DR. G.S. DHILLON) : (a) No, Sir.

(b) and (c). There is no proposal under consideration to exempt the farmers from payment of Insurance premium. However, under the present scheme, 50% of the premium payable by small and marginal farmers is subsidised by the State Governments and the Government of India. The premium fixed under the scheme has been kept very low, namely 2% of sum insured for wheat, paddy and millets and 1% of the sum insured for oilseeds and pulses. It has been felt that farmers participating in a scheme of crop insurance must pay a share of premium to have their involvement in the scheme.

Financial Position of DDA

1823. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether DDA proposes to sell its building in Jhandewalan Extension, presently housing its Slum, Jhuggi Jhopri and Engineering departments;

(b) whether DDA had earlier proposed to sell Indira Gandhi Indoor Stadium to tide over its financial crisis;